Barter trade for import of edible oil

2760. SHRI S. S. AHLUWALIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have 'made any arrangement with some foreign countries to enter into a barter trade for saving foreign exchange on edible oil import;

(b) if so, what are the names of such countries and details of arrangement of barter trade; and

(c) how much foreign exchange would be saved in such an arrangement?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) and (c) Does not arise.

One contractor at one station

2761. SHRI VISHWASRAO RAM-RAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for which request of M/s. A. H. Wheeler and Co. for allotment of Bookstall on those platforms newly constructed on or after 1st January, 1976 at Katihar, Samastipur, Guwahati and Allahabad stations were not accepted even after the decision of Government for one contractor at one entire station;

(b) the details of suggestions received from Members of Parliament for better administrative benefits to appoint one Book-stall contractor at one entire station; and

(c) the action taken on each suggestion?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c) As per extant policy, all new book-stall contracts are reserved for unemployed graduates, their cooperatives, partnerships, associations and co-operative societies of actual workers and vendors. Suggestions were

received by this Ministry that for better service to the passengers as well as for better administrative control by the Railways, there should be only one bookstall contractor at one station and that M/s. A.H. Wheelers be allotted bokstalls at new platforms constructed after 1-1-1976 at stations where they have sole selling, rights. Suggestions were examined and it was decided that it is desirable to have one bookstall contractor at one station as far as possible but in case of M/s. A.H. Wheelers this is to be examined in each case on merits provided M/s. A.H. Wheelers surrender bookstall of higher value at some other station.

Amendment to workmen's compensation Act

2762. SHRI SHARADA MOHAN-TY: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under Government's consideration to amend the second provision to subsection (2) of section 21 of the Workmen's Compensation Act by deleting the words 'unless all the parties to the proceedings-agree to the transfer, through a suitable amendment in order that transfer of cases could be affected easily in deserving cases.

(b) whether any such proposal received from the Government of Orissa is pending with the Central Government since long;

(c) if so, what action has been taken so far in this regard; and

(d) whether any proposal is under Government's consideration to protect the interest of poor illiterate migrant workers (workmen) regarding trial, compensation etc.?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) and (b) Yes, Sir.

(c) The suggestion for amendment of sub-section (2) of section 21 of the Workmen's Compensation Act, 1923 has been included in the current batch of proposals for amendment of the Act, which is under consideration.

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(d) Yes, Sir. There are various proposals for amendment of the Act, for the benefit of the workers.

ग्रल्पसंख्यक समृदायों को श्रारक्षण का लाभ

2763. डा॰ ग्राबरार ग्रहमद खान : क्या कल्यागमंत्री यह बताने की कृपा करेंगे कि :

(क) मंडल आयोग की सिफ़ारिशों के अनुसार सरकार द्वारा पिछड़े वर्गों के लिए 27 प्रतिशत आरक्षण किए जाने की घोषणा के अनुसार सभी राज्यों में अल्पसंख्यक समुदायों की कौन-कौन सी जातियों को आरक्षण का लाभ मिलेगा, राज्य-वार पृथक-पृथक सूचियों के अन्तर्गत मुस्लिम समुदाय की किस-किस जाति को आरक्षण का लाभ मिलेगा;

(ख) क्या सरकार प्रधिसुचना जारी करने से पूर्व पिछड़े ग्रल्पसंख्यकों की सभी जातियों को इसमें शामिल करेगी ;ग्रौर

(ग) क्या सरकार को इस बात की जानकारी है कि मुस्लिम हरिजन भी होते हैं; यदि हां, तो क्या उन्हें पिछड़े वर्गी की सूची में शामिल किया जाएगा; यदि नहीं, तो इसके क्या कारण हैं ?

श्रम एवं कल्याण मंत्री (श्री राम विलास पासवान) : (क) से (ग) वे जातियां, जो किसी राज्य की तथा उस राज्य के लिए मंडल ग्रायोग की सूची में सांझी हैं, सामाजिक तथा शैक्षिक रूप से पिछड़े वर्गों के लिए सरकार ढारा घोषित 27% ज्ञारक्षण के ग्रंतर्गत प्रथम चरण में ग्रारक्षण की हकदार होंगी । जहां कहीं, मुस्लिम सर्मीदाय दोनों सुचियों में शामिल हैं, उन्हें ग्रारक्षण का लाभ प्राप्त होगा । इस निर्णय को ध्यान में रखते हुए, सांझी सुची में न ग्राने वाली किसी जाति को शामिल करने का प्रश्न ही नहीं उठता ।

Black marketing of DMS milk in Pushp Vihar

2764. SHRI KAMAL MORARKA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the General Manager, DMS have received any complaints from the residents of Sector-III, Pushp Vihar (M. B. Road), New Delhi regarding black-marketing of DMS milk at Sector-III, Pushp Vihar milk supply booth;

(b) whether it is also a fact that milk supply booth is not functioning properly resulting in black-marketing in the distribution of milk in the area leading to nonsupply of milk to genuine persons who are the residents of the area; and

(c) if so, the persons who are involved in the black-marketing of milk and what action has been taken against them?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b) Yes, Sir. However, the complaints received were not found to be correct on investigation by the field staff of Delhi Milk Scheme.

(c) Question does not arise.

Shortage of drinking water in Pushp Vihar, New Delhi

2765. SHRI KAMAL MORARKA: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

(a) whether it is a fact that there is an acute shortage of drinking water in the Type-II (four storeyed) Government quarters in Sector-III, Pushp Vihar (M. B. Road), New Delhi;

(b) whether it is also a fact that the water supply and water pressure in the other sectors of this area is normal;

(c) whether it is also a fact that a new main pipeline has been laid for these quarters to ensure proper supply of drinking water, but this pipeline has not yet been commissioned and if so, by when this pipeline is likely to be commissioned;

(d) if the answer to parts (b) and (c) above be in affirmative, what steps have been taken to normalise the supply of drinking water in the four storeyed quarters in Sector-III, I, Pushp Vihar, New Delhi;